

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 211/97

FRIDAY, THIS THE 21ST DAY OF FEBRUARY, 1997.

C O R A M:

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Jaison Koshy  
Edathundil Joji Villa  
Mallasserry P.O.  
Pathanamthitta.

...Applicant

By Advocate Mr. A.M. Thomas

Vs.

1. Union of India represented by the  
Secretary to the Ministry of Finance,  
New Delhi.

2. Chief Commissioner of Income Tax,  
Kerala Region, Ernakulam.

3. Assistant Commissioner of Income Tax  
Thiruvalla.

..Respondents

By Advocate Mr. T.R. Ramachandran Nair, ACGSC

The application having been heard on 21.2.97, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The grievance of the applicant in this case is that his  
representation for employment assistance on compassionate grounds  
has not been considered by the competent authority and that despite  
the reminders made by him he has not been given any reply.

2. The father of the applicant died on 31.8.94 suddenly, while  
in service and according to the applicant the family was driven to  
indigent circumstances. When the application came up for hearing,  
the learned counsel for respondents submitted that the representation  
of the applicant has been forwarded to the Secretary, Ministry of  
Finance, New Delhi for taking a decision and that a decision in the  
matter will be taken within a period stipulated by the Tribunal and  
therefore, the application may be disposed of with appropriate  
direction in this regard.

..2.

3. The learned counsel for the applicant states that the applicant will be satisfied if such a direction is given to the respondents and if they do so. In the result, the application is admitted and disposed of with a direction to the first respondent to take a decision on the claims of the applicant for compassionate appointment within a period of three months and to pass a speaking order communicated to the applicant within a period of two months. There is no order as to costs.

Dated the 21st February, 1997.

*P. V. Venkatakrishnan*  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

kmn

*A. V. Haridasan*  
A.V. HARIDASAN  
VICE CHAIRMAN